

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.250 OF 2020

**IN THE MATTER OF:**

ABHAY TYAGI

...APPLICANT(S)

Versus

UTTAR PRADESH STATE INDUSTRIAL

DEVELOPMENT AUTHORITY & ANR

...RESPONDENT(S)

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DRAWN & FILED BY :



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Date:14.07.2023



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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 250 OF 2020



**IN THE MATTER OF:**

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...APPLICANT(S)

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UTTAR PRADESH STATE INDUSTRIAL  
DEVELOPMENT AUTHORITY & ANR....RESPONDENT(S)

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.1  
AND 2/ UPSIDA**

I, Pradeep Kumar Satyarthi S/o. Sh. Ramgopal Satyarthi, aged about 45 years, R/o Village – Jalupur, Post – Muradganj, Distt. Auraiya, do hereby on solemn affirmation state as under:

1. That I am currently holding the post of the Regional Manager, Ghaziabad in UPSIDA and being duly authorised and well conversant with the facts of the present case, am competent to depose by way of the present Affidavit on behalf of Respondent Nos. 1 & 2.
2. That the present Additional Affidavit is being filed in terms of the order dated 26.05.2023 passed by this Hon'ble Tribunal. The Answering Respondents had earlier filed two Additional affidavits dated 25.05.2023 & 03.12.2022 and Reply dated 31.08.2022, the contents whereof be treated as part of the present additional affidavit and are not being repeated herein for the sake of brevity.
3. That the Ld. Amicus Curiae filed a preliminary report dated 25.05.2023 stating *inter alia* that a site visit was made to two sites of UPSIDA – Sikandrabad Industrial Area and Industrial Area at Mussoorie



  
Regional Manager  
1<sup>st</sup> State Indl. Dev Authority  
Ghaziabad

Gulawathi Road, (Road no. 11) phase-III. At the very outset it is submitted that there is no earmarked for CFC in Mussoorie Gulawathi Road Industrial Area. The annexed photographs of the structure in Mussoorie Gulawathi Road Industrial Areas of an administrative building in the Industrial Area which was being used by the Answering Respondents and is now lying vacant since it needs repair and maintenance for which an estimate of Rs. 54.13 Lacs has been sanctioned by UPSIDA on 17.10.2022. The Notice inviting tender was published on Government of U.P E-tendering portal (due to insufficient participation of bidders the tender is under rebid for the 4<sup>th</sup> time) and the bid opening date is 20.07.2023 1100 Hrs.

A copy of the note dated 17.10.2022 sanctioning Rs. 54.13 lacs is being annexed herewith as **Annexure R-1**.

In so far as CFC in Sikandrabad Industrial area is concerned, the same is not in use and will be demolished and reconstructed. The administrative approval for demolition of the building is under process. After the building is demolished, the estimate for reconstruction will be prepared.

4. That the averments/allegations made in the Preliminary Report qua the Answering Respondents, on the basis of site visit to one CFC are false, baseless and denied.

5. That the following CFCs at UPSIDA Industrial areas are fully operational, functional and in use:

| S. No. | Industrial Area  | CFC Building Currently being Used by/ Used for | Facilities available in CFC Building                             |
|--------|------------------|--|--|
| 1      | Naini, Prayagraj | Regional Manager Office                        | Double Story with 2 Nos of Big Halls, 04 Suits, 02 Nos of Shops, |

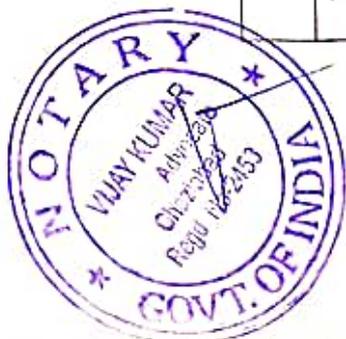
  
Regional Manager  
U.P. State Ind. Dev. Authority  
Ghaziabad



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|   |   |  | Toilet etc.   |
| 2 | Bargarh,<br>Chitrakoot                              | Allotted to BSNL<br>(Part) (on rent)   | Double Story with 2 Nos of Big<br>Halls, 04 Suits, 02 Nos of Shops,<br>Toilet etc.            |
| 3 | Gajrola,<br>Jyotiba<br>Phule<br>Nagar               | Allotted to BSNL (On<br>rent)  | Double Story with 1 Nos of Big<br>Halls, 06 Rooms, Toilet etc.                                |
| 4 | Surajpur<br>Site B& C,<br>Gautam<br>Buddha<br>Nagar | Industrial Association<br>Office, Post Office,<br>Bank (On rent)   | Double Story with 7 Nos of Big<br>Halls, Canteen, Store room, 02 Nos<br>of Shops, Toilet etc. |
| 5 | Malwan,<br>Fatehpur                                 | Bank (On rent)   | Double Story with 2 Nos of Big<br>Halls, 04 Suits, 02 Nos of Shops,<br>Toilet etc.            |
| 6 | Unnao Site<br>I, Unnao                              | IIA Office And Bank<br>of India Training<br>Center   | To be demolished and reconstructed  |
| 7 | Chinhat,<br>Lucknow                                 | Post Office, kiosk<br>(canteen), BSNL office<br>(on rent)  | Double Story building with Shops<br>and toilet  |
| 8 | Raebareli<br>Site 2,<br>Raebareli                   | Currently in use as<br>Dormitory by Factory<br>Employees (Building<br>Under Renovation and<br>Upgradation) | Double Story building with Rooms<br>and toilets   |
| 9 | Parsakher<br>a, Bareilly                            | Currently in use by the<br>Fire Station<br>employees (Under<br>Renovation and<br>Upgradation)              | Double Story building with Rooms<br>and toilets   |

6. That the following CFC buildings are currently vacant/not in use wherein proposed development plans have been duly prepared:

| S No | Industrial Area                      | Current Status                                  | Future Development Plan   |
|------|--------------------------------------|---|---|
| 1    | Begrajpur,<br>Muzzafarnagar (Meerut) | Vacant - Under<br>Renovation and<br>Upgradation | Proposed to be used for<br>Indian Industries<br>Association (IIA) office. |



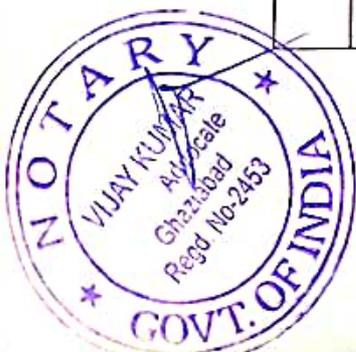
*[Signature]*  
Regional Man.  
U.P. State Ind. Dev. Authority  
Ghaziabad.

|   |                           |  |   |
|---|---------------------------|--|---|
|   |                           |  | Conference Hall, Creche, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Dormitory for Workers, Banks Branch, Post Office, Worker's canteen etc.                                     |
| 2 | Karkhiyaon, Varanasi      | Vacant; Renovated in 21-22<br>It is a double storey building with 04 big halls, 02 suites and toilet. The first floor is being used as Regional Manager UPSIDA Office and the rest of the building is vacant | Proposed to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc. |
| 3 | Ram Nagar, Chandauli      | Vacant: Under Renovation and Upgradation   | Proposed to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc. |
| 4 | IIDC, Chandauli           | Vacant: Under Renovation and Upgradation   | Proposed to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc. |
| 5 | Sikenderabad, Bulandshahr | Not in Use   | To be demolished and reconstructed  |
| 6 | Foundry Nagar, Agra       | Not in Use   | To be demolished and reconstructed  |
| 7 | Sumerpur, Hamirpur        | Not in Use (To be Upgraded and renovated, estimate under preparation)  | Renovated building to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill   |

*14/11*  
Regional Manager  
I.P. State Indl. Dev. Authority  
Ghaziabad.



|    |                                     |   |   |
|----|-------------------------------------|---|---|
|    |                                     |   | development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc.   |
| 8  | Jainpur, Kanpur Dehat               | Not in Use<br>(To be Upgraded and renovated, estimate under preparation)  | Renovated building to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Post Office, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Worker's canteen etc. |
| 9  | Orai Site 1                         | Vacant<br>(Renovation required)   | Renovated building to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc. |
| 10 | Raebarely- 1                        | Vacant<br>(Under Renovation and Upgradation)  | Renovated building to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Skill development Center, Common Service Center (Jan Suvidha Kendra), Business Center, Post Office, Worker's canteen etc. |
| 11 | Jagdishpur, Amethi (Raebareily -II) | Allotted to dispensary (on rent); Under Renovation and Upgradation<br>It is a double storey building and part of the CFC is being used by ESI | Renovated building to be used for IIA office, Conference Hall, Creche, Dormitory for Workers, Banks Branch, Post Office, Worker's canteen, Skill development Center, Common Service Center (Jan Suvidha Kendra).                      |



*14/11*  
Regional Manager  
U.P. State Indl. Dev. Authority  
Ghaziabad,

|  |  |                       |
|--|--|-----------------------|
|  | dispensary and rest of the building is vacant. | Business Center, etc. |
|--|--|-----------------------|

7. That UPSIDA is planning to spend Rs. 1.56 Crores approx. for upgradation and maintenance of 06 CFC buildings at as per the following details:

| Sr No | Name of CFC      | Estimated Upgradation Cost (In Lacs) |
|-------|------------------|--------------------------------------|
| 1     | CFC Surajpur     | 28.89                                |
| 2     | Jagdishpur       | 21.11                                |
| 3     | Parsakhera       | 26.60                                |
| 4     | Raebareli Site 2 | 25.57                                |
| 5     | Chinhat          | 14.41                                |
| 6     | M.G road         | 54.13                                |
|       | <b>Total</b>     | <b>156.13</b>                        |

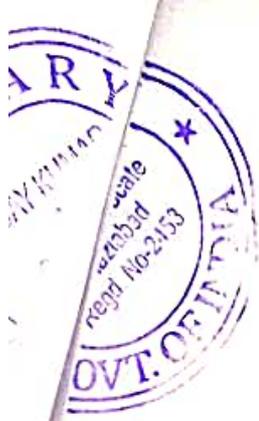
It is further submitted that few CFCs viz Bargarh are planned to be renovated under Corporate Social Responsibility by industries established in UPSIDA Industrial Areas.

8. That the renovated CFCs will be utilised for IIA office, creche, dormitory for workers, Banks/ATM, Post Office, skill development center, shops, canteen, common service centre (Jan suvidha Kendra), business centre, as per the requirements of the respective Industrial Area.

9. That UPSIDA will be undertaking *inter alia* the following steps to ensure that the CFCs are well maintained:

(i) the rental income from Banks, canteen, conference hall etc. to be utilised for regular maintenance of CFC buildings which will ensure regular maintenance of CFC buildings and will be cost effective;

*19/11/15*  
**Regional Manager**  
**U.P. State Indl. Dev. Authority**  
**Ghaziabad**





(ii) large industrial setups in the CFCs to take up maintenance of CFC under CSR;

(iii) to install rooftop solar on grid power plants, rainwater harvesting systems across all the CFCs;

(iv) to setup e-vehicle charging stations in the CFCs of Industrial areas which are on the NH/ State Highways which may generate extra income which will be utilised for CFC maintenance.

10. That the annexures to the present affidavit are true copies of their respective originals.

*19/7*  
Regional Manager  
U.P. State Indl. Dev. Authority  
Ghaziabad  
DEPONENT

**VERIFICATION:**

Verified in Ghaziabad on this 14 day of July, 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and as per the official records. No part of it is false and nothing material has been concealed therefrom.



ATTESTED  
*OS*  
*Vijay Kumar*  
VIJAY KUMAR *14/7/23*  
Regd No-2453  
NOTARY GHAZIABAD

*19/7*  
Regional Manager  
U.P. State Indl. Dev. Authority  
Ghaziabad  
DEPONENT

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.1 AND 2/UPSIDA**

2 messages

**Ritika Srivastava** <advritika.sri@gmail.com>  
To: Abhay Tyagi <abhay8tyagi@gmail.com>  
Cc: vibhavamishra@outlook.in  
Bcc: Dinesh Jain <jain.dinesh18@gmail.com>

Fri, Jul 14, 2023 at 6:15 PM

Dear Sir/Mam,

Please find attached herewith the service in the above matter in terms of copy of Additional Affidavit on behalf of Respondent No. 1 & 2 UPSIDA paperbook.  
Kindly acknowledge the receiving.

Thanks and Regards  
Ritika Srivastava  
(Associate)

Anurag Kishore  
Advocate-on-Record  
Supreme Court  
40, National Park (L.G.F)  
Lajpat Nagar-IV, New Delhi  
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**Ritika Srivastava** <advritika.sri@gmail.com>  
To: bhuwan chandra <bhuwan2051986@gmail.com>

Fri, Jul 14, 2023 at 6:26 PM

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